

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 23rd September, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 92/2015(CZ)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv.	
2.	Appeal No. 48/2015(CZ)	Maa Tripura Minerals, Gwalior Vs. Chairman, MP State Level Environment IMPACT Assessment Authority (MPSEIAA)	Mr. Shivendu Joshi, Adv. Mr. Sambhav Soghani, Adv. Mr. Alkesh Agrawal, Adv.	
3.	Original Application No. 89/2015(CZ)	Shyamlal Ahirwar Vs. State Of M.P. & Ors.	Mr. Ayush Dev Bajpai, Adv.	
4.	Original Application No. 90/2015(CZ)	Surendra Singh Vs. State Of M.P. & Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR HEARING				
5.	Original Application No. 195/2014(CZ) (M.A.No.566/15)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
6.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv.	
7.	Original Application No. 57/2015 (CZ) (M.A.No.457/15) (M.A.No.458/15) (M.A.No.459/15)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
8.	Original Application No. 44/2015 (THC)	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.	Mr. Om Shankar Shrivastav, Adv. Mr. Vivek Agrawal, Adv. Mr. Asadullah Khan, Adv. Mr. N.C.Das, Adv Mr. Ankur Paster, Adv.	
9.	Original Application No. 140/2013(CZ) (M.A.No.402/15)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	

10.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15) (M.A.No.536/15) (M.A.No.537/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.
11.	Original Application No. 342/2014(CZ) (M.A.No.532/15) (M.A.No.533/15)	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.
12.	Original Application No. 115/2014 (CZ) (M.A.No.399/15)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6
13.	Original Application No. 68/2015 (CZ)	Rohit Shrivastava and Ors. Vs Shri Ram Heights & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashanth Sthapak, Adv. Mr. Sachin K.Verma, Adv. Dr. Vijay K.Choudhary, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.
FOR COMPLIANCE			
14.	Original Application No. 25/2014 (CZ) (M.A.No.485/15)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For - MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.
15.	Original Application No. 04/2013	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta, Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan Chouksey for R-10 Mr. Dharamveer Sharma Adv.

			Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agarwal, Adv. Mr. Amit Gupta, Adv.	
16.	Original Application No. 313/2014 (CZ) (M.A.No.493/15) (M.A.No.494/15)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv.	

Date: 23rd September, 2015

TIME: 14.00 hrs.

HON'BLE MR. JUSTICE DR. P.JYOTHIMANI, JUDICIAL MEMBER

HON'BLE MR. JUSTICE U.D.SALVI, JUDICIAL MEMBER

HON'BLE PROF. A.R.YOUSUF, EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN, EXPERT MEMBER

Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT (BY VIDEO CONFERENCEING)			
Original Application No. 35/2013 (THC)	Parminder Singh & 9 Ors Vs. Punjab Pollution Control Board & 9 Ors.	Mr. Ritiwik Dutta, Adv. for Applicant Mr. A.R.Takkar, Adv. for R-1,2&3 Ms. Gurinder Jaat, Adv. Mr. Ankur Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in